### 77 Written Answers

[English ]

# Status of MTNL and VSNL as fullfledged Public Sector Enterprises

7987. SHRI MOHAN RAWALE:Will the Minister of COMMUNICATIONS be pleased to state :

(a) the year in which the Mahanagar Telephone Nigam Limited and Videsh Sanchar Nigam Limited were formed;

(b) whether the Videsh Sanchar Nigam Limited has since been declared the fullfledged public sector enterprise and if so, since when;

(c) whether the Mahanagar Telephone Nigam Limited has also been declared a fullfledged public sector enterprise;

(d) if so, since when;

(e) if not, the reasons therefor; and

(f) when the Government propose the declare the MTNL a full-fledged public sector enterprise?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) The Mahanagar Telephone Nigam Limited and Videsh Sanchar Nigam Limited were both formed in the year 1986.

(b) Videsh Sanchar Nigam Limited (VSNL) has been declared a full-fledged public sector enterprise with effect from 1.4.1986.

(c) and (d). Yes, Sir, Mahanagar Telephone Nigam Limited (MTNL) has also been declared a full-fledged public sector enterprise with effect from 1.4.1986.

(e) and (f). Do not arise.

[Translation]

#### Sone Canal Project

7988. SHRI CHHEDDI PASWAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) the progress made in the renovation work of Sone canal project in Bihar; and

(b) the time by which the said work is likely to be completed?

THE MINISTER OF WATER RE-SOURCES (SHRI VIDYACHARAN SHUKLA): (a) In Sone canal Modernisation Phase-I, the progress reported upto June,1991 is 25 per cent on main canal having length of 27.78 kilometres and 5 per cent of structures numbering 31 thereon. In addition, 30 percent of earth work pertaining to 24 kilometres of distribution system and 25 percent of work relating to 640 structures of the water courses have been completed. Work on Buhura Pump Canal has almost been completed. Against the latest estimated cost of about Rs. 311 crores, the anticipated ex penditure upto end of March, 1992 is Rs. 28.34 crores.

(b) The project is scheduled to spill over to IX Plan.

#### Modernisation of Runways in country

7989.	SHRIAN	IAND AHIRWAR:	
• * • * •	SHRI PRAKASH V. PA-		
	TIL:		
	SHRIBARE LALJATAV: SHRIRAMESHCHENNI-		
			THALA:
		SHRI	KODIKUNIL
	SURESH:		
	SHRI HARIBHAI PATEL:		

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

#### 79 Written Answers

APRIL 27, 1992

80

(a) the details of the proposals for expansion/construction, modernisation and strengthening of runways at different airports in the country;

(b) the estimated cost earmerkad for this purpose; and

(c) the time by which the modernisation programme is likely to commence?

### THE MINISTER OF CIVIL AVIATION

AND TOURISM (SHRI MADHAVRAO SCIN-DIA): (a) and (b). The details for expansion and re-surfacing/strengthening of runways and other associated pavements at various alrports and the amount earmarked for this purpose during 1992-93, are given in the enclosed statement.

(c) Some on-going works are nearing completion and some are likely to commence from the current financial year 1992-93 subject to availability of funds and land.

ame of the airport	Outlay proposed/approved for Annual Plan 1992-93 (Rs. in crores)	•
Salem	0.26	,
Indore(resurfacing)	0.19	
Jaipur	0.09	
Aurangabad	0.60	
Indore (extension of runway)	0.10	
Jaipur	0.80	
Khajuraho	0.50	
Ludhiana	0.53	
Lilabari	0.40	
Pantnagar	0.71	
Patna	1.20	
Ranchi	1.00	
Tirupathi	3.50	
Trichi	0.10	

#### STATEMENT

ame of the airport		Outlay proposed/approved for Annual Plan 1992-93 (Rs. in crores)
Lucknow		1.66
Raipur		0.04
Baroda	· · · · ·	0.45
Bhavnagar		0.10
Dehradun	•	0.10
Guwahati		0.10
Hyderabad		2.00
Jabalpur		1.00
Udaipur		1.00
Bombay		1.76
Delhi		3.51
Madras		1.98
Trivandrum		4.63
Total		28.31

[English]

## Functioning of Private Travel agencies from ITDC Hotels

7990. SHRI BHUBANESHWAR PRASAD MEHTA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether private sector travel agencies which are in competition with ITDC's travel business have been allowed to function from ITDC hotels promises itself;

(b) if so, the reasons therefor; and

(c) the details of such travel agencies offices being operated from different ITDC hotels?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCIN-DIA): (a) to (c). A list of private travel agencies operating from ITDC hostels is given in the Statement attached. Their operation does